



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

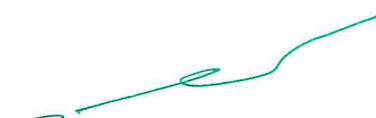
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.63/BB/2017	-	For hearing	Rule-7 of IB	Olive Lifesciences Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANUPAMA KESBAR KEYSTONE PARTNER 9449041400	PETITIONER	
	H.N. VARUDEAN 9845806822	for COC.	

ORDER

Counsel for Committee of Creditors is present. He has already filed I.A 149/17 for passing order to change the IRP appointed in this case. List it for orders on 27/11/2017.


Member (T)


Member (J)